

File No. RCD-05007/2/2021-Regulatory-FSSAI
Food Safety & Standard Authority of India
(A Statutory body under Ministry of Health & Family Welfare)
(Regulatory Compliance Division)

FDA Bhawan, New Delhi
Dated: 25th July, 2024

Office Order

Subject: Appointment of FSSAI's Designated Officer for Central Licensing under Section 36 of FSS Act, 2006 -reg.

In pursuance of Section 36 of the Food Safety and Standards Act, 2006, read with Section 1.2.1 (1) of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations 2011, the under-mentioned officers are hereby appointed as Designated Officer under Central Licensing for the area of Jurisdiction mentioned against their names, until further orders:

S. No.	Name & Designation of Officers	States/UTs	Area of Jurisdiction
1	Ms. Jitha K.K. , Joint Director	Madhya Pradesh, Goa, Dadra and Nagar Haveli & Daman and Diu	All districts of Madhya Pradesh, Goa, Dadra and Nagar Haveli & Daman and Diu
2	Mr. Rajendra Hirabhai Mahavadiya, Joint Director	Gujarat- North	Ahmedabad, Banaskantha, Gandhinagar, Patan, Kalol Municipality
3	Dr. K. U. Methekar, Joint Director	Maharashtra -Mumbai	Greater Mumbai
4	Ms. Vaidehi Kalzunkar, Deputy Director	Maharashtra - Thane Region	Bhiwandi Municipal Corporation(Thane Zone-5), Kalyan Tahashil(Thane Zone-8), Mira Bhayander Municipal Corporation(Thane Zone-7), Navi Mumbai Municipal Corporation(Thane Zone-2), Navi Mumbai Municipal Corporation(Thane Zone-3), Navi Mumbai Municipal Corporation(Thane Zone-4), Thane, Thane Municipal Corporation(Thane Zone-1), Ulhasnagar & Ambarnath Tahashil (Thane Zone-9)
5	Ms. Bhisle Chetna Bharat, Assistant Director(Tech)	Gujarat-West	Amreli, Amreli Municipality, Bhavnagar, Botad, Devbhumi Dwarka, Gandhidham Municipality, Gir Somnath, Jamnagar, Junagadh, Morbi, Porbander, Rajkot, Rajkot Municipal Corporation, Surendranagar, Bhuj(Kutchh)
6	Ms. Jyoti Mukund Harne, Assistant Director(Tech)	Gujarat- East and South	Anand, Arvalli, Bharuch, Chhota Udaipur, Dahod Municipality, Godhara Municipality, Dang, Dohad, Godhra(Panchmahal), Himmatnagar(Sabarkantha), Mahesana, Mahisagar, Nadiad(Kheda), Narmada, Navsari, Surat, Surat Municipal Corporation, Tapi, Vadodara, Vadodara Municipal Corporation, Valsad, Vyara(Tapi)

7	Mr. Ajay Pralhad Khairnar , Assistant Director (Tech)	Maharashtra - Pune Region	Raigad, Pune, Ratnagiri, Sangli, Satara, Sindhudurg, Kolhapur
8	Dr. Shubhangi Nikam , Assistant Director (Tech)	Maharashtra - East Region	Ahmadnagar, Akola, Amravati, Aurangabad, Beed, Bhandara, Buldana, Chandrapur, Dhule, Gadchiroli, Gondiya, Hingoli, Jalgaon, Jalna, Nagpur, Nanded, Nandurbar, Nashik, Osmanabad, Palghar, Parbhani, Wardha, Solapur, Washim, Yavatmal, Latur

2. The Designated Officers, so appointed shall perform the functions of the Central Licensing Authority in accordance with the provisions of Food Safety and Standards (Licensing and Registration of Food Businesses) Regulations, 2011. This supersedes all earlier order in this regard to above jurisdiction.



(G. Kamala Vardhana Rao)
Chief Executive Officer

Copy to:

1. Regional Director, Western Regional Office, FSSAI
2. Commissioners of Food Safety of all States / UTs
3. All Designated Officers / Central Licensing Authority / Officers concerned
4. CITO- With a request to upload the order on FSSAI Website.
5. HR Division/ Training Division, FSSAI HQ
6. Guard File of Regulatory Compliance Division.